

**CITY CIVIL COURT MUMBAI**  
**In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 05-10-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ARGUMENTS</b>			
1)	<a href="#"><u>SUIT/105295/2012</u></a>	MRS ANUPAMA S GURAV Versus MR. PIYUSH GANEDIWALA	H.R. PAWAR
<b>ORDER</b>			
2)	<a href="#"><u>SUIT/102250/2012</u></a>	JAYSHREE B. YADAV AND ANR Versus BRIJRAJ J YADAV AND ORS	V.V. MISHRA
3)	<a href="#"><u>SUIT/103134/2011</u></a>	RAJENDRA M CHANDORKAR Versus LAXMI M KHANNA	YOGESH ADHIA H K MENGHANI
4)	<a href="#"><u>SUIT/103907/2010</u></a>	DEVRAJ M PATEL Versus RAJENDRA D SAWANT PROP OF RAJENDRA ENTERPRISE AND ANR	ASHOKA LAW FIRM SHRI G S BHAT U OBJ
<b>ARGUMENT P.H.</b>			
5)	<a href="#"><u>SUIT/101680/2015</u></a>	Life Insurance corporation of India Versus Ankalgi Vijay Govind	Ms Gopal C. Poojary and company
<b>FRAMING ISSUES</b>			
6)	<a href="#"><u>SUIT/100651/2016</u></a>	Deepak N. Shah Versus 1.Panchsheel Condominium 2. President of Condominium 3.Secretary of Condominium 4.Board of Managers	M/s. Singhania and Co

<b>Sr No</b>	<b>Cases</b>	<b>Party Name</b>	<b>Advocate Name</b>
7)	<a href="#"><u>SUIT/100899/2016</u></a>	M/s. Orbit Life Science Pvt. Ltd. Versus Mrs. Shyamla	Mr. Paras N. Vira
8)	<a href="#"><u>SUIT/100976/2016</u></a>	Kilburn Engineering Limited Versus Dhijen Mehta	Mr. Dhananjay C. Pathak
9)	<a href="#"><u>SUIT/101420/2016</u></a>	M/s. Aswani Construction Private Ltd. Versus M/s. Karjat Land Developer	Rajkumar M. Ashar
10)	<a href="#"><u>SUIT/101287/2016</u></a>	1.Reliance Jio Infocomm Ltd. 2.New India Assurance Co. Ltd. Versus M/s. Total Logistics India Pvt. Ltd.	Ms. Karishma Shirke Padwal
11)	<a href="#"><u>SUIT/101694/2016</u></a>	1.Byram Phiroze Shroff 2.Annahita Desai 3.Cushru Phiroze Shroff 4.Aspi Phiroze Shroff Versus 1.Central Bank of India 2.RTG Share Broking Ltd. 3.Roshan Homi Choksey	M.S. Bodhanwall and Co.
12)	<a href="#"><u>SUIT/101911/2016</u></a>	Aditi Tapuriah Versus 1.Axis Bank Ltd.2.Assistant Registrar 3.The Authorized Officer 4.Sr.Insp.of Police 5.The Secretary	Mr. Navaneetha Krishnan
13)	<a href="#"><u>SUIT/102642/2016</u></a>	M/s.Biyani Electric Co. Versus M/s.Vishal Engineering works	Sachin Joshi

<b>Sr No</b>	<b>Cases</b>	<b>Party Name</b>	<b>Advocate Name</b>
14)	<b><u>SUIT/100093/2017</u></b>	Federal Bank Ltd. Versus Mr.Premchandra Chitranjan Raut	K.A.Suryanarayanan
<b>NM ORDERS</b>			
15)	<b><u>EXECUTION APPLN/100378/2016</u></b>	ASHOK TANAJI SURVE Versus ALLOYSIOUS JOHN D'SOUZA	SANDIP J. GHOGRE
16)	<b><u>NOTICE OF MOTION/104134/2016</u></b>	Ashok Tanaji Surve Versus Mr ALOYSIS JOHN DSOUZA	Mumbai Jagdish Nagar And Associates
17)	<b><u>SUIT/102849/2018</u></b>	Shaparia Dock and Steel Co. Pvt. Ltd. Versus Deputy Estate Manager - I	Mujahid Mulla and Trupti Narkar
18)	<b><u>NOTICE OF MOTION/104754/2018</u></b>	Pramila Yeshwant Mutalik - deceased - Dnyaneshwar Yashwant Mutalik And Ors Versus Vipin Vinayakarao Deshpande And Ors	R. R. Galance

**CITY CIVIL COURT MUMBAI**  
**In The Court Of : SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 06-10-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ORDER</b>			
1)	<a href="#"><u>SUIT/107666/2001</u></a>	THE BOARD OF TRUSTEES OF THE PORT OF MUMBAI Versus HINDUSTAN ORGANIC CHEMICALS LTD	M S MULLA AND MULLA  M S CRAWFORD BAYLEY CO
2)	<a href="#"><u>EXECUTION APPLN/100527/2017</u></a>	RAMESH T. SONAWANE AND ORS FOUR Versus SMT. SULOCHANA G. HOTKAR AND ANR ONE	B.S. PATIL
<b>JUDGMENT</b>			
3)	<a href="#"><u>SUIT/101792/2013</u></a>	SHAFI LAL MAHAMMED QURESHI Versus KHATIJA LAL MOHAMMAD AND ORS	BHARAT A PUNEKAR
<b>EX-PARTE JUDGEMENT</b>			
4)	<a href="#"><u>SUIT/100325/2015</u></a>	Ms Kusum Silicones Pvt ltd Versus Babulal Sharma	Khan Javed Akhtar
5)	<a href="#"><u>SUIT/101785/2019</u></a>	Mr. Pramod Yashvant Keni Versus 1.M/s.Thakordas and Madgavkar 2.Shri.Bharat Bachhubhai Merchant	Kihsoore M. Maru
6)	<a href="#"><u>SUIT/101148/2018</u></a>	M/s. New Manak Overseas Ltd. Versus Mr. Prabhuram Vagaji Prajapati	K.P. Dubey and Sujeet R. Maurya

Sr No	Cases	Party Name	Advocate Name
7)	<a href="#"><u>SUIT/101840/2019</u></a>	M/s. New Manak Metalloys Ltd Versus 1. M/s. Excel Steel 2. Mr. Bharat Achlaram Modi 3. Mrs. Kamlaben Satish Rathod	K. P. Dubey and Sujeet R. Maurya
<b>ARGUMENTS</b>			
8)	<a href="#"><u>SUIT/102196/2017</u></a>	Punjab National Bank Versus 1. More Shashank Laxmikant 2 Laxmikant Shanker More 3. Sujatha Laxmikant More 4. Sindhu P. Bhatkar	John Daniel
9)	<a href="#"><u>SUIT/100184/2018</u></a>	De Lage Landen Financial Services India Pvt. Ltd. Versus 1. Mr. Bhola Ram Madanlal Khati 2. Mrs. Badam Madanlal Khati	Sachin Daga and Hemanshu Shinde
<b>ARGUMENT P.H.</b>			
10)	<a href="#"><u>SUIT/100574/2007</u></a>	MR.AHMED HAJI MOHAMMED TERAI Versus BOMBAY SOCIAL SERVICES ORS.	M.Y.SAYANI Q.M. ASHFAQ
<b>FRAMING ISSUES</b>			
11)	<a href="#"><u>SUIT/100825/2016</u></a>	Shri. Demji Devji Limda Versus 1.Jalaram Transport Company 2.M/s. Goodwill Enterprises	J.P. Daiya
12)	<a href="#"><u>SUIT/102482/2016</u></a>	M/s. Odhawji Lawji and Company Versus 1.Union Bank Of India-The Chairman 2.Union Bank of India-GM 3.Union Bank of India-GM	Darshana Gangar

<b>Sr No</b>	<b>Cases</b>	<b>Party Name</b>	<b>Advocate Name</b>
13)	<a href="#"><u>SUIT/100240/2017</u></a>	Mr. Prakash Bhagwandas Thakur Versus Mr. Arjun Patil	K.P. Dubey and S.R. Maruya
14)	<a href="#"><u>SUIT/100186/2019</u></a>	Phimetrics Technologies Pvt. Ltd. Versus Kotak Mahindra Bank	Dehlvi and Co.
15)	<a href="#"><u>SUIT/102335/2019</u></a>	Smt. Neelam Harish Jain Versus Gujarat Wedge Wire Screen Ltd.	R.S. Champawat

**CITY CIVIL COURT MUMBAI**  
**In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 07-10-2020**

Sr No	Cases	Party Name	Advocate Name
<b>EX-PARTE JUDGEMENT</b>			
1)	<a href="#"><u>SUIT/100300/2015</u></a>	Ms Advance Metal Powder Versus 1.Ms Modi ARC Electrodes Co and Modi Industrial Ltd 2.Modi Industries ltd	K D Jha
<b>ARGUMENTS</b>			
2)	<a href="#"><u>SUIT/102927/2009</u></a>	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Versus DEEPAK A KHAIRE AND 4 ORS	MAHESH MENON AND CO  M S D H LAW ASSOCIATES U OBJ
3)	<a href="#"><u>SUIT/106931/2006</u></a>	ramnirajan kedia tours and travels Versus the indian hotels company limited	V V KHEMKA  MULLA AND MULLA CBC
4)	<a href="#"><u>SUIT/100504/2015</u></a>	Creative Portico Pvt ltd Versus Ritesh Mahajan prop Ms Carpets world	K H. Yadav
5)	<a href="#"><u>SUIT/100523/2015</u></a>	Mrs. Shefali Kumar Goradia 2.Kumar Suresh Goradia Versus Ms Shreeniwas cotton Mills ltd	Mahimtura and company
<b>ARGUMENT P.H.</b>			
6)	<a href="#"><u>SUIT/106585/2003</u></a>	MR SEBSTIAN DIAS Versus NELSON GONSALVES AND ORS	NITIN G RAUT AND MRS G P VA  R D SURYAWANSHI

Sr No	Cases	Party Name	Advocate Name
<b>FRAMING ISSUES</b>			
7)	<u><a href="#">SUIT/100872/2016</a></u>	H and B Stores Limited Versus Neptune Ventures and Developers Pvt. Limited	Agrud Partners
8)	<u><a href="#">SUIT/101113/2017</a></u>	Rohit Kantilal Vakharia Versus 1. Mrs. Nita Bipin Shah 2. Bipin J. Shah	D. A. Barot
9)	<u><a href="#">SUIT/101733/2017</a></u>	Mrs. Rajeshree Bipin Khandhar Versus Mr. Punit Sunil Parekh	D. K. Jain
10)	<u><a href="#">SUIT/101822/2017</a></u>	Kantilal Premraj Jain Versus Shilpa Sanjay Jain	Chirag Chanani
11)	<u><a href="#">SUIT/101823/2017</a></u>	Taradevi Amarchand Parekh Versus Shilpa Sanjay Jain	Chirag Chanani
<b>NM ORDERS</b>			
12)	<u><a href="#">NOTICE OF MOTION/102159/2019</a></u>	Ram Shankar Gupta Versus MHADA And Anr	Adv Prakash G. Lad
13)	<u><a href="#">EXECUTION APPLN/100227/2019</a></u>	Ram Shankar Gupta Versus The Maharashtra Housing and Area Development Authority and anr.	Amardev J. Uniyal

**CITY CIVIL COURT MUMBAI**  
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**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 08-10-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ORDER</b>			
1)	<a href="#"><u>SUIT/103624/2008</u></a>	GAWDE CONSTRUCTIONS PRIVATE LIMITED Versus SANDEEP GAJANAN DEVARUKHAR	AJIT S KARWANDE  DITENDRA K MISHRA
2)	<a href="#"><u>SUIT/100835/2018</u></a>	Canara Bank Versus M/s. Ayaan Tours and Travels	Mrs. Aarti P. Bhide
3)	<a href="#"><u>SUIT/101059/2018</u></a>	Tamilnad Mercantile Bank Ltd Versus 1. Mr. Aneel Bandopanth Kalbhor 2. Mr. Antony Swamy	M/s. Consulta Juris
<b>EX-PARTE JUDGEMENT</b>			
4)	<a href="#"><u>SUIT/101246/2015</u></a>	State Bank of Hyderabad Versus 1.Haresh Ramesh Tayade 2.Ramesh B. Tayade	Vivek S. Sawant
<b>ARGUMENTS</b>			
5)	<a href="#"><u>SUIT/100198/2017</u></a>	Indian Overseas Bank Versus 1.Mr. Laxman G. Mhatre 2.Mr. Arun G. Gharat 3.Mr. Panduran V. Mhatre	Sai Consultancy Servies
6)	<a href="#"><u>SUIT/102268/2017</u></a>	Bhatia Hospital Versus Mr. Navinchandra R. Doshi	M. H. Belosay
7)	<a href="#"><u>SUIT/100087/2018</u></a>	M/s. Synapse Versus 1. M/s. Hansa Decor Pvt. Ltd. 2. Tata Housing Development Company	L.C. Tolat and Co.

Sr No	Cases	Party Name	Advocate Name
8)	<a href="#"><u>SUIT/102179/2018</u></a>	Jeevandeep Edumedia Pvt Ltd Versus Mr. Pradeep Mishra	M/s. J. R. Vakil and Associates
9)	<a href="#"><u>SUIT/100158/2019</u></a>	M/s. Balaji Metal Craft Versus Mr. Akash Haridas	Mr. M. B. Jambusaria
10)	<a href="#"><u>SUIT/100245/2019</u></a>	Dena Bank Versus Amit Prakash Mohite	Mrs. A.W. Barve
<b>ARGUMENT P.H.</b>			
11)	<a href="#"><u>SUIT/107033/2006</u></a>	jiwanram sheoduttrai Versus mukand limited	MR BIPIN JOSHI UDWADIA AND UDESHI
<b>FRAMING ISSUES</b>			
12)	<a href="#"><u>SUIT/101590/2017</u></a>	Manmohan Singh Makkar Versus 1. HDFC Bank Ltd 2. The Zonal Head HDFC Bank Ltd	Kunal Kanungo and Sanket M. Mungale
13)	<a href="#"><u>SUIT/102498/2018</u></a>	Mr. Amit Omprakash Mehta Versus Mrs. Jyoti Dinesh Mehta	Res Juris
14)	<a href="#"><u>SUIT/102507/2018</u></a>	Ashok Badliram Jaiswar Versus All Services Global Pvt. Ltd.	R.R. Bhardwaj
<b>NM ORDERS</b>			
15)	<a href="#"><u>NOTICE OF MOTION/1047/47/2019</u></a>	Mr. Kishore Krishnarao Avarsekar and Anr. in Su. St. 13478 of 19 Versus Allahabad Bank	Naik Naik and Co.
16)	<a href="#"><u>SUIT/100140/2020</u></a>	Mr. Kishore Krishnarao Avarsekar Versus Allahabad Bank	Naik Naik and Co.

<b>Sr No</b>	<b>Cases</b>	<b>Party Name</b>	<b>Advocate Name</b>
17)	<b><u>SUIT/100305/2020</u></b>	Mr. Mohammad Iqbal Khan Versus Union Bank of India	Priyanka Dubey
18)	<b><u>NOTICE OF MOTION/100518/2020</u></b>	Mr. Mohammad Iqbal Khan and Anr. Versus Union Bank of India	Priyanka Dubey

**CITY CIVIL COURT MUMBAI**  
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**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 09-10-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ORDER</b>			
1)	<a href="#"><u>SUIT/101832/2019</u></a>	M/s. Ruia Rayons Pvt Ltd Versus Jyotsna Industries Pvt Ltd	Shri S. U. Pandey
2)	<a href="#"><u>SUIT/100021/2019</u></a>	Mathew Julius Menezes Versus Madhur Kaju Udyog	Bhuta and Associates
<b>ARGUMENTS</b>			
3)	<a href="#"><u>SUIT/101069/2016</u></a>	1.Mr. Vasant Vasudeo Sawant 2.Mrs. Sandhya Jayant Asade @Miss. Sandhya Vasudeo Sawant Versus Mr. Gopichand Gopal Utekar	Rajesh Singh and Associates
4)	<a href="#"><u>SUIT/101636/2017</u></a>	Mr. Rajendra Ratan Shetty Versus 1.Sajnidivi Omprakash Nawal 2.Anita Omprakash Nawal 3.Jayesh Omprakash Nawal	Ravindra L. Singh
5)	<a href="#"><u>EXECUTION APPLN/100272 /2018</u></a>	Mr. Shaikh Hasan Ali Versus 1)Mrs. Rehana Begum K.P. Riyaz Sayyad 2) Mr. Rashid K.P. Riyaz Sayyad	Smt. Geeta Tripathi
6)	<a href="#"><u>SUIT/102415/2018</u></a>	Jeevandeep Prakashan Pvt Ltd Versus Mr. Waghmare BalajiPrincipal Jijau Memorial English Medium School	M/s. J. R. Vakil and Associates
<b>NM ORDERS</b>			
7)	<a href="#"><u>SUIT/100663/2012</u></a>	DEEPAK S. NEGANDHI Versus ASHISH D. PAREKH AND ANR.	KHAN JAVED AKTHAR  Navdeep Vora and Asso

<b>Sr No</b>	<b>Cases</b>	<b>Party Name</b>	<b>Advocate Name</b>
8)	<b><u>SUIT/101834/2019</u></b>	M/s. Maxim Containers Company Versus M/s. BDH Industries Ltd	Mr. Nayan K. Gandhi
9)	<b><u>SUIT/102528/2018</u></b>	Mr. Jayesh Jetharam Choudhary Versus M/s. Aum enggiserve and Pharachem Ltd	K. P. Dubey and Sujeet R. Maurya
10)	<b><u>NOTICE OF MOTION/1039 15/2018</u></b>	Deepak Shmji Negandhi Versus Ashish Dinesh Parekh And Anr	Adv Navdeep Vora And Associates
11)	<b><u>NOTICE OF MOTION/1008 43/2019</u></b>	M/s. Maxim Containers Company - Suit No.1134 of 2018 Versus M/s. BDH Industries Ltd	Adv A. K. Maheshwari
12)	<b><u>NOTICE OF MOTION/1040 20/2019</u></b>	Mr. Jayesh Jetharam Choudhary Versus M/s. Aum enggiserve and Pharachem Ltd	Adv Asfiya Cutchi